

**FORM G**  
**(Revised)**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**Shree Sai Prakash Alloys Private Limited**

Rongsokana Village 15 Mile Byrnihat ML 793101 IN

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

| RELEVANT PARTICULARS                                                                                                                                                                      |                                                                         |
|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------|
| 1. Name of the corporate debtor along with PAN/ CIN/ LLP No.                                                                                                                              | Shree Sai Prakash Alloys Private Limited<br>CIN : U27107ML1999PTC005726 |
| 2. Address of the registered office                                                                                                                                                       | Rongsokana Village 15 Mile Byrnihat ML 793101 IN                        |
| 3. URL of website                                                                                                                                                                         | NA                                                                      |
| 4. Details of place where majority of fixed assets are located                                                                                                                            | Rongsokana Village 15 Mile Byrnihat ML 793101 IN                        |
| 5. Installed capacity of main products/ services                                                                                                                                          | Ingot : 79200MT<br>Billet : 64800 MT<br>TMT Bar: 42000 MT               |
| 6. Quantity and value of main products/ services sold in last financial year                                                                                                              | 5478 Ton M.S.Bar, 4887 Ton M.S.Ingot Total Value<br>34.74 Crores        |
| 7. Number of employees/ workmen                                                                                                                                                           | NIL                                                                     |
| 8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at: | saiprakashrp30@gmail.com<br>amitpareek99@yahoo.com                      |
| 9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:                                                                                              | saiprakashrp30@gmail.com<br>amitpareek99@yahoo.com                      |
| 10. Last date for receipt of expression of interest                                                                                                                                       | Original:30-12-2022<br>Revised: 25-01-2023                              |
| 11. Date of issue of provisional list of prospective resolution applicants                                                                                                                | Original:07-01-2023<br>Revised: 03-02-2023                              |
| 12. Last date for submission of objections to provisional list                                                                                                                            | Original:12-01-2023<br>Revised: 08-02-2023                              |
| 13. Process email id to submit EOI                                                                                                                                                        | saiprakashrp30@gmail.com                                                |



AMIT PAREEK

Resolution Professional

In the matter of Shree Sai Prakash Alloys Private Limited

Registration No: IBBI/PA-002/IP-N00413/2017-18/11205

4th Floor, Ram Prasad Complex, Chatribari, Guwahati-781001

Email: [saiprakashrp30@gmail.com](mailto:saiprakashrp30@gmail.com)/[amitpareek99@yahoo.com](mailto:amitpareek99@yahoo.com)

Date : 13.01.2023

Place : Guwahati.

